

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 20.11.2025

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 7046 of 2025 in Comp. App. (AT) No. ____ of 2025	Sougata Bhattacharya Vs. Saswata Bhattacharya & Ors.	Sandip Mandal
2.	I.A. No. 7047 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Employees Provident Fund Organisation, Kandivali & Anr. Vs. Cine Crop Filmdom Pvt. Ltd. & Anr.	Kaushal Gautam

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